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HIGH COURT OF DELHI : NEW DELHI

No. 07-DHC/Gaz/G-1/VI.E.2(a)/2019

Dated, the 13th February, 2019.

NOTIFICATION

In exercise of the powers conferred by sub-section (2) of Section 9 of the Code of Criminal Procedure, 1973, Hon'ble the Chief Justice and Judges of this Court have been pleased to appoint the following members of Delhi Higher Judicial Service, as Sessions Judge within the limits of respective Sessions Division of Delhi as mentioned against their names from the date they take over:-

S.No.	Name of the Officer	Sessions Division
1.	Mr. Narottam Kaushal	South-West
2.	Mr. Yashwant Kumar	West
3.	Mr. R.P. Pandey	North

BY ORDER OF THE COURT

(DINESH KUMAR SHARMA)
Registrar General

481-522
Endst.No. /DHC/Gaz/G-1/VI.E.2(a)/2019

Dated, the 13th February, 2019.

Copy forwarded for information and necessary action to: -

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
5. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
6. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
7. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
8. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
10. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
11. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
12. The Principal Judge (HQ), Family Courts, Dwarka, New Delhi.
13. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
14. The Director (Administration), Delhi Judicial Academy, Karkardooma Courts, Delhi.
15. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
16. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
18. The Secretary (Labour), Govt. of NCT of Delhi, Shaminath Marg, Delhi.
19. The Director of Prosecution, C.B.I., Block No.3, IInd Floor, CGO Complex, Lodhi Road, N. Delhi-03
20. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
21. The Director General, Narcotics Control Bureau, West Block-I, Wing-V, R.K.Puram, New Delhi.
22. The Commissioner of Police, Police Headquarters, New Delhi.
23. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
24. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
25. The Commissioner, East Delhi Municipal Corporation, Udyog Sadan, Patparganj Indl. Area, Delhi.
26. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
27. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
28. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
29. The DR-cum-P.A. to Registrar General, Delhi High Court.
30. All Registrars, Delhi High Court, New Delhi.
31. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
32. The Pay & Accounts Officer, Tis Hazari, Delhi.

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33. Joint Registrar (Computer), DHC, with request to display this order on website of Delhi High Court.
 34. The Hony. Secretary, Delhi High Court Bar Association; Delhi High Court, New Delhi.
 35. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
 36. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
 37. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
 38. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
 39. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
 40. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
 41. Personal file of the officers concerned.
 42. Guard File.



S.K.
(Sanjay Sharma)
Joint Registrar (Gazette-I)

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 15071-086 /Power/Gaz/2019 Dated 14 FEB 2019

Copy forwarded for information & necessary action to :

1. The District & Sessions Judge (South-West) Dwarka Courts, New Delhi.
2. The District & Sessions Judge (West) Tis Hazari Courts, Delhi.
3. The District & Sessions Judge (North) Rohini Courts, New Delhi.
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), General Branch, Filing Branch, CMM Office, ACJ Office (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
5. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
6. The PS/Reader to Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

ANJU BAJAJ CHANDNA

(ANJU BAJAJ CHANDNA)
Spl. Judge (PC Act) (CBI)/
Office Incharge, Judicial Branch (Central)
For District & Sessions Judge (HQs) : Delhi

D&S J(W)
14/02/19

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OFFICE OF THE DISTRICT & SESSIONS JUDGE (WEST)

TIS HAZARI COURTS : DELHI

No. 4932-4936 /Power/Gaz./DJ West/2019 Dated, Delhi the 15/2/19

Copy forwarded alongwith its enclosures for information and necessary action, to :-

1. The Branch Incharge, Filing Section, West District, Tis Hazari Courts, Delhi.
2. The Reader to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
4. The PS to Ld. District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. For uploading on LAYERS
6. For uploading on centralized website through LAYERS.

Dr. Archana Sinha
(Dr. Archana Sinha)
Officer Incharge (Judl.)
Addl. Sessions Judge-06, West Distt.